

State/U.T.	No of improved chulhas set up (in lakhs)
Gujarat	9.30
Goa	1.00
Haryana	8.10
Himachal Pradesh	5.70
Jammu and Kashmir	3.00
Karnataka	11.40
Kerala	5.50
Madhya Pradesh	20.50
Maharashtra	16.80
Manipur	0.50
Meghalaya	0.10
Mizoram	0.20
Nagaland	0.10
Orissa	11.20
Punjab	8.50
Rajasthan	20.60
Sikkim	0.40
Tamil Nadu	19.00
Tripura	0.20
Uttar Pradesh	28.20
West Bengal	12.10
A&N Islands	0.30
Chandigarh	0.20
Dadra and Nagar Haveli	0.10
Daman and Diu	0.01
Delhi	2.40
Lakshwadeep	0.10
Pondicherry	0.20
Others*	8.10
<b>TOTAL</b>	<b>227.41</b>

#### Central Investment in Assam

5128. SHRI KESHAB MAHANTA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the Central investment made in Assam during the Eighth Five Year Plan, year-wise;

\* Include National Dairy Development Board, Anand; All India Women's Conference, New Delhi; Khadi & Village Industries Commission, Bombay; etc.

(b) whether the Central investment in the State is declining; and

(c) if so, the steps taken/being taken to increase the said investment ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c) : Central investment is made for the country as a whole keeping the National priorities in view. It is neither planned nor accounted State-wise. Keeping in view the National priorities, any proposals in this regard, as and when received will be considered on merit.

#### Leakage of Question Papers

5129. SHRI A.C. JOS : Will the PRIME MINISTER be pleased to state :

(a) the number of cases of leakage of Question Papers of various examinations conducted by the Staff Selection Commission during 1994, 1995 and so far in 1996;

(b) the number of examinations cancelled on this account; and

(c) the action taken/proposed to be taken by the Government to stop leakage of question papers and to fix responsibility ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Four.

(b) Three, out of which one was cancelled only in respect of candidates who appeared in some of the centres.

(c) The entire procedure for conduct of examinations has been reviewed and security arrangements strengthened to avoid recurrence of such incidents.

#### Allotment by DDA

5130. SHRI N. DENNIS : Will the PRIME MINISTER be pleased to state :

(a) whether the DDA has collected 90% of the cost of the flats of the Category III of the Sixth Self Financing Scheme in Dwarka/Papankalan from the people to whom they were allocated, if so, the reasons for the delay to provide them flats;

(b) the time by when they would be provided flats; and